

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

(20)


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 50 of 2016 in CP No. 18/59/HDB/2016
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Rayudu Nagabhushanam
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (22) Ors
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Kalyan Chakravorty Counsel for Petitioner	Advocate	Kalyan115@gmail.com 9885292348	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh R1 c/o. R. Raghuveer Rao	Advocate	9966622805 bhupeshindia@gmail.com	
P. H. Aravind Pandian B. Mohan (R2-R10)	Sr Adv Adv	bukni.mohan@gmail.com 9968077678	

Enclosed Order Sheet

Heard Shri G. Kalyan Chakravorty, Learned Counsel for the Petitioner; Shri P.H. Aravind Pandian, Learned Senior Counsel and Shri G. Bhupesh, Learned Counsel for the Respondents. Post the case on 9.10.2017.

Member (T)


Member (J)

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